

Name of the Corporate Debtor: Landmark Motels & Travels Private Limited; Date of Commencement of CIRP: 18.08.2026; List of Creditors as on: 08.09.2026																			
Annexure-7																			
Summary of List of Operational Creditors (Government Dues) w.r.t. Form B																			
Sr. No.	Name of creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Contingent Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Contingent	Under Verification (In Rs.)	Remarks
			Date of Receipt	Amount Claimed (Rs.)		Amount of claim admitted (Rs.) (Provisionally)													
1	Employees State Insurance Corporation		01.09.2026	503,887.00		-	No	NA	-	-	-	-	-	-	-	-	-	503,887.00	Additional Documents requested
2	Goods & Services Tax Department (MGST), Maharashtra		01.09.2026	19,045,956.00		19,045,956.00	No	NA	-	-	-	-	-	-	-	-	-	-	Provisionally admitted
3																			
	Total			19,549,843.00		19,045,956.00	-	-	-	-	-	-	-	-	-	-	-	503,887.00	-



ANIL KOHLI
Interim Resolution Professional
Landmark Motels and Travels Private Limited
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